

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
STARRED QUESTION NO. *55
ANSWERED ON 04.02.2026

SVAMITVA SCHEME IN MADHYA PRADESH

***55. SMT. SUMITRA BALMIK:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme has been successful in digitizing land records and empowering rural citizens by providing them with the right to record of rights;
- (b) the total number of 'Property Cards' (Adhikar Abhilekh) distributed to villagers in the State of Madhya Pradesh as of the latest available data, highlighting the State's performance in drone mapping of villages; and
- (c) the details regarding how these digital property cards are facilitating rural citizens in availing bank loans and other financial benefits and the steps taken to ensure 100 per cent coverage of all villages in the State?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

a) SVAMITVA Scheme was launched by the Hon'ble Prime Minister on National Panchayati Raj Day, 24th April 2020 with a resolve to enable the economic progress of Rural India by providing "Record of Rights" to every rural household owner. The scheme aims to demarcate inhabited (Abadi) land in rural areas through the latest surveying drone technology, and it is a collaborative effort of the Ministry of Panchayati Raj, State Revenue Departments, State Panchayati Raj Departments, and Survey of India.

The scheme covers multifarious aspects viz. facilitating monetization of properties and enabling bank loans; reducing property-related disputes; comprehensive village-level planning, which would be the stepping-stone towards achieving Gram Swaraj in the true sense and making rural India **Atmanirbhar**.

The SVAMITVA Scheme improves access to institutional credit by providing rural abadi property owners with formal, legally recognized property cards that serve as proof of

ownership. Before the scheme, many rural property owners lacked proper documentation of property ownership, making it difficult for them to access credit from formal financial institutions.

As on January 29, 2026, 31 states/union territories have been included in the SVAMITVA scheme. Out of total 3.44 lakh villages, drone surveys have been completed in 3.29 lakh villages and 3.06 crore property cards have been prepared for 1.86 lakh villages, out of which 2.63 crore property cards have been distributed. (*details at Annexure-I*).

This shows that SVAMITVA Scheme has been successful in digitizing land records and empowering rural citizens by providing them with the Record of Rights.

b) Under SVAMITVA Scheme in Madhya Pradesh, as on date, drone survey is completed in all the 43,014 notified villages and property cards have been prepared in 39,474 villages. Total 53 lakh property cards (Adhikar Abhilekh) have been distributed across 33 thousand villages.

c) As per information available on the Jan Suraksha portal of the Department of Financial Services, Ministry of Finance, loans worth Rs. 1679.62 crore have been disbursed to 10,913 property card holders across the country so far. Of this, in Madhya Pradesh, loans worth Rs. 151.63 crore have been disbursed to 1976 property card holders. Ministry of Panchayati Raj has received various success stories from the State wherein, beneficiaries of SVAMITVA Scheme have used SVAMITVA property card to avail bank loan for house construction, vehicle purchase, business expansion, and expanding dairy business etc.

The State has notified 43,014 inhabited (Abadi) villages for coverage under SVAMITVA Scheme and drone survey has been completed in all the villages. The Ministry of Panchayati Raj and State Govt of Madhya Pradesh are monitoring progress of implementation of SVAMITVA Scheme in the State for 100 percent coverage.

Annexure – I

Annexure referred to in reply to part (a) of the Rajya Sabha Starred Question No. 55 to be answered on 04.02.2026 regarding SVAMITVA scheme in Madhya Pradesh

State/UT-wise status of drone survey and property cards prepared

S. No.	States/Uts	Notified villages	Drone Flying completed villages	Number of villages for which property cards prepared	Number of property cards prepared	Number of property cards distributed
1	Andaman & Nicobar Islands	186	186	141	7409	7409
2	Andhra Pradesh	13321	13321	908	384336	0
3	Arunachal Pradesh	5596	3647	0	0	0
4	Assam	946	946	0	0	0
5	Chhattisgarh	15791	15791	2557	196757	92545
6	Dadra Nagar Haveli & Daman Diu	80	80	75	4397	4397
7	Delhi	31	31	0	0	0
8	Goa	410	410	410	672646	672646
9	Gujarat	15052	14900	10122	1658089	1228586
10	Haryana	6260	6260	6260	2515646	2515646
11	Himachal Pradesh	15196	13961	364	5419	5395
12	Jammu and Kashmir	4429	4437	1294	43910	39204
13	Jharkhand	757	240	0	0	0
14	Karnataka	30715	25445	4930	1038215	332405
15	Kerala	597	597	0	0	0
16	Ladakh	232	232	225	18788	15623
17	Lakshadweep Islands	10	10	10	13563	13563
18	Madhya Pradesh	43014	43014	39474	6565879	5418319
19	Maharashtra	37819	37612	22609	3758310	3758310
20	Manipur	2555	209	0	0	0
21	Mizoram	550	452	30	4041	1155
22	Odisha	3054	2724	43	1716	1716
23	Puducherry	96	96	92	2801	2801
24	Punjab	12083	10458	319	43922	285
25	Rajasthan	36,300	35929	15163	1443423	1304082

26	Sikkim	1	1	0	0	0
27	Tamil Nadu	3	3	0	0	0
28	Telangana	5	5	0	0	0
29	Tripura	898	19	893	571783	571783
30	Uttar Pradesh	90573	90573	72938	11412927	10131232
31	Uttarakhand	7441	7441	7441	278229	278229
	Total	344001	329030	186298	30642206	26395331